

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 116
434/241/ND/2018

IN THE MATTER OF:

Sh. Anupam Gupta And Another

... **Applicant/Petitioner**

Vs.

M/s. Overseas Courier Service (India) Pvt. ...
Ltd. & Others

Respondent

Under Section: 241

Order delivered on 06.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 07.04.2021



(T.S. SINGH)
COURT OFFICER